

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS
(1954)**

ELEVENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
*September, 1954.***

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwani.
3. Dr. Natabar Pandey.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.
11. Shri Goswamiraja Sahdeo Bharati.
12. Shri Narendra P. Nathwani.
13. Shri C. R. Basappa.
14. Shri B. H. Khardekar.
15. Shri T. B. Vittal Rao.

SECRETARIAT

1. Shri N. C. Nandi—*Deputy Secretary*.
2. Shri V. Narasimhan—*Under Secretary*.

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ON behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present this the Eleventh Report of the Committee.

2. The Committee met on the 6th September, 1954, to consider the Resolutions set down in the List of Business for Friday, the 10th September, 1954.

3. The Members whose Resolutions had been included in the Agenda for the 10th September, 1954, were also invited to be present at the meeting but none of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions on the Agenda for the 10th September, 1954, recommend the following time-table:

- | | |
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| (i) Resolution regarding rationalisation schemes for the Textile and Jute Industries. | Out of the total time of three hours allotted to this Resolution 41 minutes were taken up on the 27th August, 1954. The balance of two hours and 19 minutes may be completed on the 10th September, 1954. |
| (ii) Resolution regarding financial aid to Government of Assam for the purpose of repairing damages caused by floods. | ½ hour. |
| (iii) Resolution regarding property in the possession of foreign Christian missionaries in India. | 1 hour. |
| (iv) Resolution regarding the setting up of a separate Ministry to deal with the problem of Scheduled Castes. | 1 hour. |

NEW DELHI;
The 7th September, 1954.

AMMU SWAMINADHAN

APPENDIX

Motion *re*: Adoption of the Eleventh Report of Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Nemi Chandra Kasliwal and was adopted by the House on the 10th September, 1954:—

“That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 8th September, 1954.”

[L.S. Deb. dated 10th September, 1954].